

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

No. 300 of 1986

VS

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
7-11-86	Case is submitted for admission as directed by court. ap 7/11	
11-11-86	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM on the request of applicant's counsel, adjourn the case to 1-12-86 for hearing on admission. Later on it was intimated that this request was made in connection with some other case. It however, do not want to change the date. Member (A) member (J)	
1-12-86	Hon. S. Zahoor Husain, VC. Hon. Ajay Johar, JM(A) Sr. Under Secretary to Govt. of India, Pw. & S. Deptt. The application is rejected.	